

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.1859
TO BE ANSWERED ON 02.08.2024

SCHEMES FOR WOMEN AND CHILDREN IN RURAL AREAS

+1859. SHRI DILESHWAR KAMAIT:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the schemes being implemented by the Government for the development of women and children across the country including rural areas;
- (b) the details of the achievements made under the said schemes, State/UT-wise particularly in Bihar;
- (c) the amount of funds allocated/released and utilized thereunder during the last four years and the current year, State/UT-wise including Bihar;
- (d) whether the Government has taken any new initiatives to make women self-reliant; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI ANNPURNA DEVI)

(a) to (e) For better implementation and efficient monitoring, all schemes implemented by the Ministry for the development of women and children have been clubbed into three verticals, viz. (1) Saksham Anganwadi & Poshan 2.0 for improving nutrition & health indicators in the country (2) Mission Shakti, for safety, protection and empowerment of women; and (3) Mission Vatsalya, for protection, care and welfare of children in difficult circumstances. Details of the schemes are as under:

(i) Saksham Anganwadi & Poshan 2.0 (Mission Poshan 2.0): Under this programme, Anganwadi Services Scheme, POSHAN Abhiyaan and Scheme for Adolescent Girls have been reorganized into 3 primary sub-verticals: (i) Nutrition Support for POSHAN and for Adolescent Girls (ii) Early Childhood Care and Education

[3-6 years] and (iii) Anganwadi Infrastructure including modern, upgraded Saksham Anganwadis.

(ii) Mission Shakti: Mission Shakti comprises of two sub-verticals, i.e., '**Sambal**' for safety and security of women and '**Samarthya**' for empowerment of women. The existing schemes of One Stop Centres (OSC), Women Helpline (181-WHL) and Beti Bachao Beti Padhao (BBBP) have been made part of Sambal sub-vertical; while the existing schemes of Pradhan Mantri Matru Vandana Yojana (PMMVY), Ujjwala, SwadharGreh (renamed as Shakti Sadan) and Working Women Hostel (renamed as Sakhi Niwas), National Hub for Empowerment of Women (NHEW) and National Creche Scheme (renamed as Palna) have been subsumed in the 'Samarthya' sub-vertical.

(iii) Mission Vatsalya: Mission Vatsalya has subsumed the Integrated Child Protection Scheme(ICPS) for better outreach and protection for children in need and care in a mission mode with the objective to: (i)Support and sustain Children in difficult circumstances. (ii) Develop context-based solutions for holistic development of children from varied backgrounds. (iii) Provide scope for green field projects for encouraging innovative solutions. (iv) Cement convergent action by gap funding, if required.

The details of the achievements/ new initiatives made by the Ministry for women empowerment and child development are as under:

I. MISSION SAKSHAM ANGANWADI & POSHAN 2.0

- **Anganwadi Protocol for Management of Malnutrition at the Community Level (CMAM Protocol):** For the first time, a standardised national 'Protocol for Management of Malnourished Children' (CMAM Protocol) has been drafted by MoWCD with inputs from MoHFW, providing detailed steps for identification and management of malnourished children at the Anganwadi level, including decision-making for referral, nutritional management and follow-up care. The protocol was launched on 10th October, 2023.
- **Millets are included in the Supplementary Nutrition Programme.** In Poshan Pakhwada 2023, one crore activities were carried out for awareness and popularisation of millets for health. Under the Poshan 2.0 Scheme guidelines, millets have to be mandatorily provided under Supplementary Nutrition once a week. Six **region-wise diet charts** have been developed for pregnant women, viz., North, North-East, West, South, East and Central.
- **Migration facility for beneficiaries from one AWC to another:** In case the beneficiary is registered at another AWC, she/he shall be migrated to the new AWC during the period of stay through the migration facility in the Poshan Tracker. Migration facility for beneficiaries from one AWC to another within and

outside a State has been facilitated under the Poshan Tracker. Migration facility from one category to another category of beneficiary is also available.

- **6.42 lakh Poshan Vatikas or nutri-gardens** have been planted at Anganwadi Centres for access to local, fresh vegetables, fruits and herbs. Besides, 1.1 lakh medicinal plants have been planted across six states.
- **Poshan Bhi Padhai Bhi (PBPB)**, launched on 10th May, 2023, is a pathbreaking ECCE program to help India develop the world's largest, universal, high-quality pre-school network at Anganwadi Centres, in alignment with the new National Education Policy (NEP) 2020.
- **MoU with Ministry of AYUSH:** The Ministry signed an MoU with Ministry of AYUSH in February 2024 for the nutritional improvement in adolescent girls through Ayurveda interventions. Both the Ministries have entered into this MoU with the aim of nutritional improvement of approximately 95,000 adolescent girls in the Anaemia prone districts (where average prevalence of Anaemia is approx. 69.5%). This project will cover approximately 10,000 Anganwadi centers in the five districts.
- **PM JANMAN:** A total number of 916 Anganwadi Centres (AWCs) under PM-JANMAN has been sanctioned and out of which 520 AWCs have been operationalized till date.

II. MISSION SHAKTI

- **Women Helpline- "One Nation One Helpline":** Women Helpline has been operationalized in 35 States/UTs (except West Bengal) and integrated with Emergency Response Support System (112) in 33 States/UTs. In 2023-24, a total of 21.1 lakh calls have been received and 10.08 lakh women have been assisted. Further, Women Helpline has been integrated with Child Helpline and District Child Protection Units in 30 States/UTs. Further, 251 One Stop Centres have been integrated with WHL till date for providing seamless helpline services to women and children.
- **Pradhan Mantri Matru Vandana Yojana (PMMVY):** A National Event on Pradhan Mantri Matru Vandana Yojana (PMMVY) was held at Mumbai, Maharashtra on 27th October 2023. The event included the release of a comprehensive User Manual for various stakeholders including Citizens, Field Functionaries, Supervisors, Sanctioning Officers, District Nodal Officers and State Nodal Officers for the New PMMVY Portal (PMMVY soft MIS).
- **Hub for Empowerment of Women,** a component of Sub-Scheme 'Samarthaya' under umbrella scheme for safety, security and empowerment of women "Mission Shakti" has been introduced to facilitate inter-sectoral convergence of schemes and programs meant for women both at the central

(NHEW), State/ UT level (SHEW) and district level (DHEW) with the mandate to create an environment in which women realize their full potential.

- The Shakti Sadan component is specifically designed to cater to the destitute and women in difficult circumstances. Under Shakti Sadan component, one of the services provided is vocational training to the residents of such homes. Further, the women helpline (181), which is a 24 hours emergency and non-emergency response to women affected by violence, both in public and private spaces by linking them with appropriate authorities, also provide information about women welfare schemes and programs across the country.

III. MISSION VATSALYA

- **Model Foster Care Guidelines 2024**
 - The Model Foster Care Guidelines 2024 were issued on 26.4.2024 and shared with the States/UTs. The guidelines have been revised in the light of amendment in the Juvenile Justice (Care and Protection) Act 2015 and Juvenile Justice (Care and Protection of Children) Model Amendment Rules, 2022.
 - The revised guidelines have been framed to ensure clarity, efficiency and compliance amongst stakeholders about Foster Care with an objective to facilitate stay of children in family-like settings instead of staying in child care institutions for a long time. The guidelines provide procedural clarity, eligibility conditions and detailed steps for administering Foster Care and such Foster Care ultimately leading to Adoption by the same foster family who have kept the child in their care for a period of two years.

The State/UT-wise details of funds allocated/ released and utilized under the aforesaid schemes of the Ministry during the last four years and current year is at **Annexure-I A & I B, Annexure-II and Annexure-III A & III B**

Annexure- I A

Statement referred to in reply to Part (a) to (e) of Lok Sabha Unstarred Question No.1859 to be answered on 02.08.2024

State/UT-wise details of funds allocated/ released and utilized under the schemes of the Ministry during the last four years and current year

I Mission Saksham Anganwadi & POSHAN 2.0

a. Anganwadi Services Scheme

(Rs. in Lakhs)

S.No.	Name of State	Funds released/ utilized for FY 2020-21		Funds released/ utilized for FY 2021-22		Funds released/ utilized for FY 2022-23		Funds released/ utilized for FY 2023-24		Funds released/ utilized for FY 2024-25
		Released	Utilized	Released	Utilized	Released	Utilized	Released	Utilized	Released** (upto 28.07.2024)
1	ANDHRA PRADESH	69281.10	75495.82	74460.38	74981.83	80071.09	69433.22	70568.20	**	0.00
2	BIHAR	127059.58	137694.6	157443.07	160801.5	170092.48	154606.52	175285.90	**	31130.05
3	CHHATTISGARH	50434.13	53210.1	60514.42	52171.12	65580.00	57146.72	50826.60	**	14826.23
4	GOA	2024.07	1716	1083.56	1291.7	1469.20	1681.43	1394.69	**	181.33
5	GUJARAT	61594.01	80217.41	83343.97	75014.23	91213.99	55180	104790.34	**	0.00
6	HARYANA	18113.67	21500.7	17303.35	14698.8	19502.72	15002.12	18483.62	**	4943.01
7	JHARKHAND	45784.76	32833.91	35297.77	18330.29	43057.44	59569.68	56311.64	**	15079.38

8	KARNATAKA	68641.75	94098.46	100370.19	98461.76	74840.35	86803.46	85165.50	**	0.00
9	KERALA	31991.60	36264.77	38797.67	39797.33	42384.14	31221.4	30531.83	**	5227.76
10	MADHYA PRADESH	122037.59	108494.7	108546.91	105582.95	98973.29	101683.24	107466.11	**	36588.65
11	MAHARASHTRA	118783.20	143585.7	171338.93	160800.73	162594.23	157386.37	152543.02	**	36927.20
12	ODISHA	84652.26	88488.24	93659.57	87074.7	91559.27	87804.18	86042.32	**	22451.03
13	PUNJAB	17029.04	19856.66	38351.68	17793.83	7507.59	24701.68	30417.55	**	4141.85
14	RAJASTHAN	63125.61	68772.48	68264.63	76630.21	96337.52	92472.45	103275.98	**	21803.66
15	TAMIL NADU	61071.19	63229.5	65538.13	68123.72	64893.13	67921.98	82571.38	**	0.00
16	TELANGANA	39931.03	46181.72	48232.68	47929.87	53332.86	48597.16	50786.94	**	0.00
17	UTTAR PRADESH	198558.94	172437	239978.59	233160.68	272052.80	261296.72	257871.77	**	65550.15
18	WEST BENGAL	104720.89	89789.29	66835.22	137830.5	122672.48	145502.35	123756.19	**	42342.84
19	DELHI	10087.07	13510.79	13291.00	12552.28	18262.75	14269.47	14519.26	**	0.00
20	PUDUCHERRY	424.39	336.02	277.80	612.87	10.80	667.13	447.72	**	0.00
21	HIMACHAL PRADESH	25552.07	28177.41	24798.74	38667.93	26829.51	24581.36	26498.56	**	0.00
22	JAMMU & KASHMIR	28902.02	40696.95	40573.74	70451.69	47881.91	41603.57	46060.75	**	4224.69
23	UTTARAKHAND	32450.25	32542.34	35365.25	33602.58	41641.38	35533.96	24441.07	**	424.15

24	ANDAMAN & NICOBAR	1525.44	525.44	1452.18	1333.23	384.23	384.23	1215.15	**	206.25
25	CHANDIGARH	1227.33	1227.33	1407.78	2185.86	3160.69	3160.69	1761.69	**	436.19
26	D. & NAGAR HAVELI and DAMAN & DIU	901.54	901.54	933.39	955.91	561.73	561.73	1196.64	**	102.57
27	LADAKH	2299.04	2440.21	1467.47	1467.45	1876.57	1876.57	1805.41	**	437.75
28	LAKSHADWEEP	204.43	204.43	210.23	272.51	42.83	42.83	288.11	**	51.70
29	ARUNACHAL PRADESH	8191.64	6400.03	17082.84	23076.54	13763.55	14559.6	15901.37	**	293.19
30	ASSAM	108068.38	121790.5	131989.88	142647.35	165128.07	171553.86	194779.88	**	0.00
31	MANIPUR	17383.44	14661.1	22892.04	17728.41	13430.30	16724.15	20127.94	**	5966.87
32	MEGHALAYA	17693.12	17400.12	17332.82	17786.35	17857.61	18642.49	21666.98	**	1752.48
33	MIZORAM	7421.38	5868.22	5178.09	5519.81	4280.74	4664.84	8406.23	**	0.00
34	NAGALAND	14921.34	14938.42	15465.18	15465.16	17561.09	17247.68	21068.64	**	2704.91
35	SIKKIM	2429.48	2584.78	2573.06	2459.08	2031.36	2408.62	2513.65	**	0.00
36	TRIPURA	15237.47	17596.53	18672.47	17158.25	14954.55	18542.7	24422.41	**	185.50

**Utilisation Certificate Not Du

Annexure I B

b. POSHAN Abhiyaan

Funds allocated/released and utilised during the last three years

(Rs. in Lakhs)

S.No.	States/UTs	Funds released	Funds utilised*
1	Andaman and Nicobar Islands	3571	1725
2	Andhra Pradesh	227807	147136
3	Arunachal Pradesh	47067	37651
4	Assam	520484	314920
5	Bihar	517381	319462
6	Chandigarh	6822	5741
7	Chattisgarh	185515	109452
8	Dadra & Nagar Haveli and Daman & Diu	2710	1536
9	Delhi	47769	26836
10	Goa	3949	2975
11	Gujarat	287930	131023
12	Haryana	59407	29723
13	Himachal Pradesh	81931	63444

14	Jammu & Kashmir	141563	112080
15	Jharkhand	144819	77934
16	Karnataka	268254	187026
17	Kerala	113985	72341
18	Ladakh	5310	3346
19	Lakshadweep	543	317
20	Madhya Pradesh	322015	209450
21	Maharashtra	505908	319899
22	Manipur	56615	34502
23	Meghalaya	63541	37810
24	Mizoram	20239	11459
25	Nagaland	62201	35068
26	Odisha	295871	175616
27	Puducherry	737	1281
28	Punjab	76670	42519
29	Rajasthan	274863	170781
30	Sikkim	7954	4868
31	Tamil Nadu	230298	142258
32	Telangana	154088	98263

33	Tripura	58147	35820
34	Uttar Pradesh	779811	496455
35	Uttarakhand	106774	70080
36	West Bengal	313350	283419

**Utilisation figures are as on 31.03.2024*

Annexure-II

Statement referred to in reply to Part (a) to (e) of Lok Sabha Unstarred Question No.1859 to be answered on 02.08.2024

II Mission Vatsalya

(Rs. in Lakhs)

Sl. No.	Name of the State	2020-21		2021-22		2022-23		2023-24	2024-25*
		Amount released	Amount Utilized	Amount released	Amount Utilized	Amount released	Amount Utilized	Amount released	Amount released
1	Andhra Pradesh	1827.84	1295.78	476.46	492.38	3677.98	1962.37	2500.76	0
2	Arunachal Pradesh	293.55	866.5	487.92	890.97	2936.49	2421.31	2435.38	0
3	Assam	3159.17	2373	864.69	1851.75	3734.67	1930.99	5966.27	0
4	Bihar	2203.71	2455.17	2203.21	2594.87	3454.25	3444.25	6518.02	0
5	Chhattisgarh	2281.81	2345.13	1870.35	1806.14	765.05	2957.63	4465.94	0
6	Goa	129.9	182.07	3.43	154.12	5.77	434.59	0	0
7	Gujarat	2590.93	1566.73	697.24	1627.68	2329.53	2412.11	4710.23	0
8	Haryana	2391.14	1312.7	931.24	1368.37	2938.82	2128.82	1616.98	0
9	Himachal Pradesh	1457.39	1554.12	1453.9	1262.48	3091.73	2944.78	2115.30	0

10	Jammu & Kashmir	1490.55	710.62	1929.69	2403.32	2822.85	590.72	4364.48	0
11	Jharkhand	1425.26	1782.26	1248.02	553.96	743.48	497.53	3765.91	0
12	Karnataka	2897.87	3388.23	4252.11	4252.11	5856.93	5706.79	9093.83	0
13	Kerala	1135.84	1085.16	607.45	1029.23	1284.89	1062.21	2227.19	0
14	Madhya Pradesh	3531.26	3201.52	3057.44	3256.56	4690.78	2128.66	6084.94	0
15	Maharashtra	3433.13	4407.73	5467.46	4143.92	7132.66	7350.72	9537.68	0
16	Manipur	3468.9	3454.03	3606.76	4085.99	4826.75	3312.48	2923.85	0
17	Meghalaya	2014.36	2008.45	1005.91	839.09	333.07	3360.8	3127.99	0
18	Mizoram	2243.71	2007.61	1957.58	578.93	1503.31	489.39	5309.45	0
19	Nagaland	2125.64	2148.86	1842.69	1923.05	2630.86	2410.65	2928.28	0
20	Orissa	3302.54	3599.52	4019.15	3913.48	3755.49	4637.67	6028.17	0
21	Punjab	558.41	673.8	172.57	273.08	1069.08	1331.57	1543.98	0
22	Rajasthan	3221.96	3869.82	1542.75	1645.21	6600.22	5632.56	4283.88	0
23	Sikkim	612.81	501.61	807.59	692.46	1047.25	786.5	579.74	0
24	Tamil Nadu	9636.91	7620.64	7669.71	6805.47	5102.93	7274.53	12869.99	0

25	Telangana	431.61	1182.38	3850.65	974.19	2824.95	2783.95	3998.02	0
26	Tripura	1075.65	1216.67	977.46	549.64	159.54	1497.13	3209.03	0
27	Uttar Pradesh	5235.63	5157.43	4553.91	5253.98	6604.67	4940.05	10356.62	0
28	Uttarakhand	712.37	291.57	507.9	999.14	365.91	1190.33	3263.37	0
29	West Bengal	4375.63	4704.87	3970.45	4213.11	2663.81	9332.9	5742.44	0
30	Andaman & Nicobar Island	282.97	117.7	7.5	82.3	374.79	293.54	268.01	0
31	Chandigarh	169.21	361.14	162.83	285.46	523.78	497.57	582.85	0
32	Dadra & Nagar Haveli & Daman & Diu	55.96	136.67	142.98	148.18	389.9	149.39	319.34	0
33	Delhi	656.76	726.87	794.51	820.53	1506.95	897.15	388.77	0
34	Lakshadweep	0	0	5.05	0		0	35.66	0
35	Ladakh	153.18	90.46	126.17	99.57	142.44	127.97	438.89	0
36	Puducherry	393.97	339.33	271.5	276.88	584.46	463.43	566.87	0

*Utilisation Certificate Not Due

Annexure-III A

Statement referred to in reply to Part (a) to (e) of Lok Sabha Unstarred Question No.1859 to be answered on 02.08.2024

III Mission Shakti

a. Sambal

(Rs. in Lakhs)

Sl. No.	State/UT	2020-21		2021-22		2022-23		2023-24		2024-25*
		Released	Utilised	Released	Utilised	Released	Utilised	Released	Utilised	Released
1.	Andaman & Nicobar Islands	75.45	72.87	110.70	26.90	40.84	4.40	231.85	27.49	0.00
2.	Andhra Pradesh	400.24	244.41	435.77	211.66	592.96	81.04	674.58	901.00	0.00
3.	Arunachal Pradesh	671.09	168.69	535.84	47.15	647.99	0.00	902.90	930.12	281.20
4.	Assam	748.31	567.06	758.77	1206.53	1019.61	540.14	1783.08	2158.43	485.00
5.	Bihar	749.86	34.16	683.12	42.19	660.00	273.75	105.33	1501.49	322.50
6.	Chandigarh	97.69	91.36	86.60	52.30	99.42	0.00	50.60	0.00	0.00
7.	Chhattisgarh	468.69	584.53	677.12	614.93	1092.23	83.82	937.64	1200.40	0.00
8.	Dadra & Nagar Haveli & Daman & Diu	17.04	0.42	3.18	25.79	0.00	0.00	77.99	0.00	0.00

9.	Goa	47.05	25.04	47.05	0.00	77.56	9.59	55.20	38.79	16.80
10.	Gujarat	1226.60	1099.77	1324.19	893.26	726.76	557.92	1830.76	1357.25	0.00
11.	Haryana	665.31	503.65	594.74	397.46	186.75	71.55	1170.98	755.85	0.00
12.	Himachal Pradesh	362.83	150.02	322.82	219.09	137.90	308.41	683.45	536.53	0.00
13.	Jammu & Kashmir	614.64	401.70	492.90	117.56	0.00	0.00	934.36	576.56	0.00
14.	Jharkhand	751.41	67.94	506.78	31.10	290.00	0.00	82.80	502.72	0.00
15.	Karnataka	828.80	798.06	621.55	820.19	880.88	610.97	1148.63	657.98	31.40
16.	Kerala	340.93	252.01	330.69	220.97	476.88	113.61	41.40	615.08	0.00
17.	Ladakh	65.45	21.39	30.01	12.37	0.00	0.00	61.20	0.00	13.80
18.	Lakshadweep	18.52	0.00	15.00	0.00	0.00	0.00	44.40	0.00	0.00
19.	Madhya Pradesh	1669.35	1327.44	1819.41	1113.49	885.65	753.33	2227.39	1857.53	18.90
20.	Maharashtra	902.00	173.10	684.03	99.94	69.37	330.98	1539.69	1509.36	265.00
21.	Manipur	863.15	833.52	570.68	786.21	543.29	0.00	268.77	237.76	215.00
22.	Meghalaya	339.97	247.35	352.40	318.85	280.78	9.30	349.16	333.19	87.50
23.	Mizoram	290.80	391.57	442.57	298.97	178.05	0.00	632.45	556.88	140.00
24.	Nagaland	703.72	697.38	789.65	798.59	754.85	0.00	759.13	952.77	173.90
25.	NCT of Delhi	223.45	179.83	184.69	310.86	218.56	0.00	184.78	261.13	118.56

26.	Odisha	1049.78	887.94	902.29	848.77	1069.67	239.50	1139.10	1234.85	0.00
27.	Puducherry	81.84	9.01	67.24	0.00	18.25	1.21	54.99	60.66	0.00
28.	Punjab	974.75	609.94	741.51	74.17	0.00	0.00	1083.91	741.00	0.00
29.	Rajasthan	1012.41	923.17	1563.93	899.92	581.79	328.21	1634.19	1428.60	0.00
30.	Sikkim	108.06	88.14	159.81	83.25	77.48	0.00	243.69	91.19	13.80
31.	Tamil Nadu	1343.27	1371.31	810.75	800.29	1502.93	376.44	2010.38	1990.96	0.00
32.	Telangana	970.47	1028.54	1110.57	972.76	2286.26	0.00	1217.41	1415.87	0.00
33.	Tripura	182.98	24.50	135.75	0.00	198.21	0.00	200.00	313.55	0.00
34.	Uttar Pradesh	2998.82	1083.15	2954.95	163.80	363.68	1539.32	4001.93	3321.12	0.00
35.	Uttarakhand	493.87	255.24	563.33	114.11	216.33	126.50	890.89	521.46	0.00
36.	West Bengal	198.90	0.00	227.32	0.00	28.41	0.00	0.00	171.93	184.78

*Utilisation Certificate Not Due

Annexure III B

Statement referred to in reply to Part (a) to (e) of Lok Sabha Unstarred Question No.1859 to be answered on 02.08.2024

b. Samarthya

(Rs. in lakhs)

Sl. No.	State/UTs	2020-21		2021-2022		2022-23		2023-24		2024-25	
		Funds released	Funds Utilized	Funds released	Funds Utilized	Funds released	Funds Utilized	Funds released	Funds Utilized	Funds released	Funds Utilized
1.	Andaman & Nicobar Islands	101.96	104.95	126.26	71	76.6	0	71.66	37	0	0
2.	Andhra Pradesh	1439	7848	2022	1443	7401.49	0	1188.33	6441.52	0	0
3.	Arunachal Pradesh	882.48	335.48	67.83	631	450.17	0	0	63	0	0
4.	Assam	9476.76	6444.92	3547	9578	8479.42	0	18692.1	8821.46	0	0
5.	Bihar	31998	49893	21174	11371	17479.01	0	53.09	3980	0	0
6.	Chandigarh	448.45	243.45	189	227	121.72	0	481.57	135	423.8	0
7.	Chhattisgarh	1018.89	5937.93	3892.21	3504.21	7541.46	0	2102.07	3160.7	0	0
8.	Dadra & Nagar Haveli & Daman & Diu	34	245	0	4	242.6	0	152.68	121	0	0
9.	Goa	14.21	195	111.68	73	161	0	39.18	65	0	0

10.	Gujarat	15.26	4721.87	4701.7	2590.7	1341.46	0	7963.08	6487	0	0
11.	Haryana	736	4087	4002	4091	6547.65	0	0	486	0	0
12.	Himachal Pradesh	776.35	2067.53	2126.13	1897.13	1579.06	0	1301.71	413.95	4.64	0
13.	Jammu & Kashmir	1416.9	2041.76	3959.64	3310.64	2060	0	4884.62	509	0	0
14.	Jharkhand	1627	5723	5839	3524	2939.03	0	1283.11	2620	0	0
15.	Karnataka	4520.65	10072.31	14916.98	7896.98	14969.69	21010	13336.2	6912.33	0	0
16.	Kerala	1650.4	6911.11	5656.99	6069.99	5899.97	0	6875.96	3420.46	102.12	102.12
17.	Ladakh	76	27	38	36	76.75	21010	125.74	64	0	0
18.	Lakshadweep	14.29	17	11	14	46.9	11	24.12	20	0	0
19.	Madhya Pradesh	6344.62	18040.97	13295.26	10293.35	20425.17	23.17	11388.03	16253	0	0
20.	Maharashtra	11347.38	26521.38	9950	14902	24083	34.17	1492	3717	239.36	0
21.	Manipur	2389.35	2370.03	279.7	454.7	2395.31	1034.59	3795.91	400.77	13.56	13.56
22.	Meghalaya	601.32	521.36	528.74	626.74	782.83	604	408.59	196	0	0
23.	Mizoram	546	307	495.57	477.57	344.26	1638.59	811.71	112	0	0
24.	Nagaland	384.67	396.67	594.09	309.09	203	695	1104.08	190.31	0	0

25.	NCT of Delhi	859.28	2685.87	2842.52	2582	3242.84	3109	2960.42	1846	0	0
26.	Odisha	743.96	738.29	473.83	394.55	132.38	3804	246.1	0	0	0
27.	Puducherry	106.17	208.17	249.8	308.8	310.81	297	81.66	9	0	0
28.	Punjab	1353.73	2974	1647	990	2071.36	3454	3205	3947	1.66	0
29.	Rajasthan	10002	15123	10820	9806	8450.46	3751	12782.54	7348	0	0
30.	Sikkim	80.81	116.47	52.65	54.65	70	111	270.37	41	0	0
31.	Tamil Nadu	10163.53	20421.53	5581.25	11471.25	7984.78	593.94	2437.61	12096.08	0	0
32.	Telangana	279.26	255.49	0	0	266.46	704.94	994.81	0	70.18	0
33.	Tripura	839.6	782.6	653.28	498.28	437.57	471	1252.79	305	95.74	0
34.	Uttar Pradesh	10028.41	47785.41	29175.2	20060.2	50816.53	158.25	39.17	12465	81	0
35.	Uttarakhand	1897	2629	2071	2381	1837.39	629.25	3250.05	1908	0	0
36.	West Bengal	155.67	183.13	4912.84	219.34	6322	37635	720.35	0	0	0
	Total	114369.36	248976.68	156004.15	132162.17	207590.13	1978.6	105816.41	104591.58	1012.06	115.68
